NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER TCP/234/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : Ayoli Abdulla NAME OF THE RESPONDENT(S) : M/s Meezan Realtors Private Limited & 3 others : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM 1. Dr. K.S. Rarichandroen, PCS

S. Manjula Devi, Adx

For ESR KLO company Sourtening up Respondents
Counsel for the partisons
[(to 4]

ORDER

Counsel representing both the parties present. Arguments heard. Orders reserved.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)